

13
**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent.	Respondent Advocate
CP No.437/BB/2018	For admission	Sec 252	M/s Gnanakshi Communications India Pvt Ltd	Dhiren N P PCS	ROC	


SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1 DHIR

PETITIONER/s :


DHIREN.N.P., 9740722699

RESPONDENT/s :

ORDER

Heard Shri Dhiren N.P., learned counsel for the Petitioner. Admit. Issue notice to ROC, Karnataka at Bangalore. Registry to prepare notice. Petitioner Counsel to collect the notice and serve it ROC, Karnataka and file proof of service. ROC to file his report within 3 weeks. Post the case on 23.08.2018


Member(T)

Prema Murray


Member (J)